

ITEM NO.11

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 313/2024

USHA GARG

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 23-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Lav Agrawal, Adv.
Mr. Rajat Srivastav, AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Apurv Singhvi, Adv.
Ms. Shubhangi Agarwal, Adv.
Ms. Sarvshree, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 During the Course of the hearing, Mr Justice AP Sahi, the President of the National Consumer Disputes Redressal Commission (NCDRC) has interacted with the Court on the Video Conferencing Platform pursuant to a request which was made in the previous order dated 9 July 2024.
- 2 The learned President of the NCDRC has flagged certain problems which are being faced in the implementation of the e-filing platform for the NCDRC.

3. We are of the view that it would be appropriate, if the Director General of the National Informatics Centre (NIC) deposes at least two senior officers of the NIC to personally interact with the President of the NCDRC.
4. Mr Ashish J Shiradhonkar, Scientist-F, NIC, presently on Deputation to the Supreme Court of India as OSD (Registrar), HOD, e-Courts Project, is also requested to remain present in the meeting.
5. An effort shall be made to explore whether the e-filing platform which has been developed by the NIC for the judiciary is made available, if it is appropriate for the NCDRC.
6. The meeting may be convened at a time convenient to the President of the NCDRC on 26 July 2024.
7. The proceedings shall be listed before this court on 30 July 2024 at 3.45 p.m.
8. The President of the NCDRC may forward a note indicating the outcome of the meeting through the Registrar of the NCDRC to the Secretary General of this Court for being placed before the Bench.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR